

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
26-06-2024 AT 10:30 AM**

**CP (IB) No. 109/121/HDB/2023  
AND  
IA (IBC) 1314/2024 in CP (IB) No. 109/121/HDB/2023  
u/s. 121 of IBC, 2016**

**IN THE MATTER OF:**

State Bank of India

**...Petitioner**

**AND**

Mr. T V Subbaiah

**...Respondent**

**CORAM:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 1314/2024**

Mr Maligi Madhusudhan Reddy, Bankruptcy Trustee present through Video Conference.

Heard. **For orders on 10.07.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**